

Shri Shubhan Singh: On a point of order, Sir.

Mr. Deputy-Speaker: There is no point of order, now.

The motion was negatived.

Shri V. P. Nayar (Chirayinkal): Sir, there are a large number of neutrals. The Deputy Minister of Labour is neutral.

Mr. Deputy-Speaker: No, no. The resolution is lost.

RESOLUTION RE PROVISION OF FACILITIES FOR PROMOTION OF RIFLE TRAINING

Shri Ramachandra Reddi (Nellore): I beg to move:

"This House is of opinion that with a view to inculcate discipline, marksmanship, initiative and leadership in the youth of India, Government should provide facilities for promotion of rifle training, *inter alia* by—

(a) subsidising the National Rifle Association and providing it with necessary aid, in the shape of arms and ammunitions and otherwise;

(b) co-ordinating the efforts of the Auxilliary Territorial Force with recognised local rifle clubs so as to provide for training programmes throughout the year;

(c) relaxing import restrictions and minimising the duty for specialised weapons required by recognised clubs; and

(d) relaxing the provisions of the Indian Arms Act of 1878 accordingly."

Shall I proceed, Sir?

Mr. Deputy-Speaker: Yes.

Shri Ramachandra Reddi: Sir, this is a very important resolution.

Mr. Deputy-Speaker: Hon. Members will kindly hear him.

Shri Ramachandra Reddi: The representative of the Home Ministry is not here in the House, Sir.

The Minister of Labour (Shri V. V. Giri): Sir, I am here.

Shri Ramachandra Reddi: Sir, this is a very simple resolution with a simple object.

The main object of this resolution is to encourage marksmanship and rifle-mindedness in the youth of India, especially in the intelligentsia of India. With a view to encourage this, the Government should come forward with assistance, financial and otherwise to enterprises in this behalf. As it is, there is a National Rifle Club which is functioning for some time past and it has shown initiative and capacity to organise local rifle clubs everywhere. It is therefore advisable on the part of Government to give all assistance to that club and see that it is able to help the organisation and development of rifle clubs elsewhere in India. The fact that the President of India is the Patron of that Association and that the hon. Speaker of this House is the President of that Association is a sufficient guarantee that it is an institution which can be depended upon for its efficiency as well as its capacity to organise these clubs.

Mr. Deputy-Speaker: The hon. Member will continue on the next day. The House stands adjourned and will meet again at 1-30 p.m. tomorrow.

The House then adjourned till Half Past One of the Clock on Saturday, the 19th December, 1953.